

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2434**

TO BE ANSWERED ON THE 03RD DECEMBER, 2019/AGRAHAYANA 12, 1941 (SAKA)

FLOOD RELIEF TO KERALA

2434. ADV. ADOOR PRAKASH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the amount of financial assistance sanctioned to the State of Kerala for flood relief and reconstruction activities;**
- (b) the details of the amount released and utilized as on date;**
- (c) whether the Government has received request from the State for release of emergency relief fund for rebuilding activities;**
- (d) if so, the details thereof and the decision taken thereon; and**
- (e) whether the Government will consider more assistance to the State and if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (e): The primary responsibility for disaster management rests with the State Government. The concerned State Government undertakes relief measures in the wake of natural disasters including floods from the State Disaster Response Fund (SDRF) already placed at their disposal in accordance with Government of India's approved items and norms. Additional assistance is extended from the National Disaster Response Fund (NDRF) as per established procedure. With regard to reconstruction, this has to be undertaken by the concerned State Government from its own resources, since execution of rehabilitation measures on the ground are the responsibility of the concerned State.

Based on the memorandum submitted by the State Government of Kerala for floods and landslides of 2018, Central Government on 06.12.2018 had approved the assistance of Rs. 3048.39 crore (Rs. 2904.85 crore was released taking into account 50% of the amount available in SDRF amounting to Rs. 143.54 crore as on 01.04.2019). As informed by the State Government, an amount of 2128.84 crores has been utilised till 26.11.2019.

In addition, Central Government, in order to mitigate damages to the horticulture crops in the wake of floods in Kerala in 2018, had approved a special package of Rs.93.39 crore (central share of Rs.56.03 crore and State share of Rs. 37.36 crore) under Mission for Integrated Development of Horticulture on 23.08.2018 and the entire amount of central share was released on 28.08.2018.

The Central Government has also approved First Resilient Kerala Program Development Policy Financing project with World Bank (IDA) credit assistance of US\$ 250 million. The project aims to support Kerala's resilient recovery from the August 2018 floods and enhance Kerala's resilience against natural disasters and climate change impacts through policy actions. The credit amount has been fully disbursed in August 2019. Further, Central Government has approved Climate Resilient Reconstruction Project Phase-I and Phase-II with KFW assistance for Euro 90 million and Euro 80 million respectively for reconstruction of flood damaged roads and bridges in Kerala.